## ADM IN ISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex. Indiranagar, BANGALORE- 560 038.

Dated: 15 3

APPLICATION NO: 459 Of 94.

APPLICANTS:- Mr. C. A. Justin, V/s.

RESPONDENTS:- The Director GTRE, Bangalore, YOKers,

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- 1 Dr. M. S. Nagaraja, Advocate No. 11, 2rd Floor, 1st Cross, Srépalka Complex, Gandhinagar BANGALORE-560009
- 3. In. M. Vasudeva Ras Addl Central Govt Strg. Counsel, High Court Bldg, BANGALORE-1.

Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalars. Subject:-

Please find enclosed herewith a copy of the ORDER/ BLAX ORDER/ NHERIM ORDER/ passed by this Tribunal in the above mentioned application(s) on 06-10-94

Issued on

19/x/94

## In the Central Administrative Tribunal Bangalore Bench Bangalore

9 04 1994. Application No....

ORDER SHEET (contd) or C. A. Justin V/8 TRE Bangalose and Otters Orders of Tribunal

Office Notes

Date

PKSVC/TVRMA

6th October 1994

## ORDER

our instance the learned produced Standing Counsel has what is sought to be a copy of the recruitment rules, in particular the directions for holding awappropriate test on the basis of which a person can be promoted Grade the post of Chargeman II. Apparently the applicant seek / such promotion in the know as to what was parameters for selection as enjoithe rules. instructions ned Copies guidelines. supplied and same have been have made themavailable to learned counsel for the applicant. It appropriate for the applicant to file a fresh application pointdeficiency in out the Accordingly matter of selection. applicant the permit to withdraw this application with liberty to renew the same in terms



Orders of Tribunal Office Notes Date Are contentions lettober of this order. No costs. Sd-VICE-CHAIRMAN MEMBER [A] Central Administrative Tribunal Bangalore Bench Bangalore